

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF M/S. SRI VINAYAKHA
SPINNING MILLS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Sri Vinayakha Spinning Mills Private Limited
2.	Date of incorporation of corporate debtor	24 th June 2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Coimbatore.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U17111TZ2005PTC011931
5.	Address of the registered office and principal office (if any) of corporate debtor	144/2 Komarapalayam Main Road, Veppadai Elanthakuttai Post, Erode, Tamil Nadu – 638008.
6.	Insolvency commencement date in respect of corporate debtor	Order no. CP(IB)/184/CHE/2025 dated 02 nd April,2026 [Order received on 08 th April 2026]
7.	Estimated date of closure of the insolvency resolution process	29 th September,2026
8.	Name and registration number of the insolvency professional acting as interim resolution professional	M/s. SPP Insolvency Professionals LLP Reg.no. IBBI/IPE-0143/IPA-1/2022-23/50033
9.	Address and e-mail of the interim resolution professional, as registered with the Board	M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 Ph.no: +91-94888-10404 Mail to: svsmpl.ibc@gmail.com / ipeadmin@sppgroups.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	svsmpl.ibc@gmail.com
11.	Last date for submission of claims	22 nd April,2026
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable.
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Sri Vinayakha Spinning Mills Private Limited** on **02nd April,2026**.

The creditors of **M/s. Sri Vinayakha Spinning Mills Private Limited**, are hereby called upon to submit their claims with proof on or before **22nd April,2026** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 09.04.2026

Place: Coimbatore

CA S Prabhu
Designated Partner and Authorized Signatory
M/s. SPP Insolvency Professionals LLP [IPE] acting as
IRP of M/s. Sri Vinayakha Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033
AFA No.: AA1/50033/02/300626/20056 valid upto 30.06.2026

'Udhaya does not understand Tamil culture'

While campaigning in Kovai for Vanathi, Union Minister Piyush Goyal says people won't allow him to become CM

EXPRESS NEWS SERVICE
@Coimbatore

UNION Minister and BJP's election in-charge for Tamil Nadu, Piyush Goyal, alleged that deputy CM Udhayanidhi Stalin does not understand Tamil culture and he will not be made a chief minister by the people.

"Udhayanidhi Stalin has no respect for Tamil pride, and his comments are shameful and condemnable. If DMK wins the election, he will become a CM which is unacceptable to the people of the state. I am sure the people of the state will never allow him to become the CM of the state. He, who opposed Sanatana Dharma, is now going to temples owing to elections. We do not want such a person with double standards. I challenge Chief Minister Stalin to announce that Udhayanidhi Stalin will not be the CM of the state," he said.

Goyal, who visited Coimbatore on Thursday to campaign for the BJP Coimbatore North candidate Vanathi Srinivasan, met with reporters and said the entire NDA family is working together with a mission to develop Tamil Nadu. "The state is gradually losing the old charm that was there during Amma's regime (AIADMK's former supreme Jayalalitha). DMK government run by one family known for corruption and bad governance," he said.

Listing out the needs of the Coimbatore district, Piyush Goyal said that the people of



Union Minister and the BJP's election in-charge for Tamil Nadu, Piyush Goyal, addressing reporters during a press meet in Coimbatore on Thursday | EXPRESS

Coimbatore know the DMK government has failed to bring development to the district at every level. "Out of 505 election promises made by the DMK in 2021, 70% remained unfulfilled. Tamil Nadu is reeling under heavy debt and is one of the weakest states financially, owing to mismanagement of the economy. Despite receiving more financial support from the centre, no developments were given," he said.

When asked about metro projects for Coimbatore and Madurai, Piyush Goyal said

that the state government has to give complete details. "If it does not submit a proper DPR, there is no way to get a project sanctioned. We have been guiding the state government to submit the correct DPR," he said.

Replying to the question about the DMK's claim of Tamil Nadu vs Delhi, Goyal said that DMK is dividing the nation. "While the central government provides crores to the state, it has to be used properly. We have to work as collaborators, not competitors," he said.

EXPRESS NEWS SERVICE
@Coimbatore

FOLLOWING the last day of withdrawal of nominations on Thursday, a total of 183 candidates from political parties and independents will contest the Assembly elections from the 10 Assembly constituencies in the district. A total of 450 nomination papers were filed, and after scrutiny, 318 nominations were found valid initially. However, 115 nominations were later rejected owing to incomplete forms and missing documents. Subsequently, 203 candidates remained in the fray until 20 candidates withdrew their nominations on the final day of withdrawal.

After the withdrawals, the fi-

nal list of candidates was finalised for each constituency: Coimbatore South - 31 candidates, Coimbatore North and Singanallur - 28 candidates each, Mettupalayam - 22 candidates, Thondamuthur - 21 candidates, Sulur - 15 candidates, Kavundampalayam - 14 candidates, Pollachi - 13 candidates, Kinathukadavu - 5 candidates and Valparai - 6 candidates.

Officials said that recognised political parties have been allotted their usual election symbols. For independent candidates, who do not have reserved symbols, unique symbols have been assigned. In cases where multiple independents requested the same symbol, lots were drawn to allocate them fairly.

'One AIADMK man to focus on 50 voters in Thondamuthur'

EXPRESS NEWS SERVICE
@Coimbatore

THE AIADMK has intensified its election campaign in Thondamuthur Assembly constituency by deploying party workers. The party intends a focused booth-based approach with a worker assigned to canvass a group of 50 voters.

AIADMK sources say Thondamuthur candidate S P Velumani is visiting villages seeking votes. As per his orders, a party worker has been deployed since Wednesday to cover 50 voters in the areas coming under each booth.

"As directed, the worker will meet the voter once every two days to canvass votes for the party. The former will follow up with them until the polling day

to ensure they cast their votes," sources added.

A booth agent from AIADMK in the Thondamuthur constituency told TNIE that this strategy is being used so that Velumani wins this election by a larger margin than other candidates. He added that AIADMK party workers have been tasked with securing at least 30 out of every 50 votes. He said there are 1,040 voters in his booth, with 21 party workers deployed and actively working at the booth level.

Meanwhile, DMK cadres are canvassing by visiting their respective areas. A DMK functionary in Thondamuthur told TNIE that they do not follow the AIADMK strategy. He said DMK cadres visit homes in their respective areas and seek



Thondamuthur constituency AIADMK candidate SP Velumani engaged in canvassing for Assembly elections at Semmedu in Coimbatore on Thursday | EXPRESS

votes for DMK candidate N R Karthikeyan by explaining welfare schemes fulfilled by the party during its regime.

Another DMK functionary from the same constituency said the party's first round of

election campaign has already been held in areas such as Narasipuram and Thondamuthur and urged cadres to actively focus on other areas like Thenkara gram panchayat in the constituency.

Ahead of summer, water troughs in Coimbatore forests filled up



Adequate water availability for wildlife will ensure that thirsty animals do not venture into human habitations | EXPRESS

EXPRESS NEWS SERVICE @Coimbatore

AS the summer intensifies the staff of the Coimbatore Forest Division are filling water troughs to ensure adequate water availability for wildlife so that thirsty animals don't venture into human habitations.

According to District Forest Officer (DFO) N Vengatesh Prabhu, "We have 58 water troughs across seven forest ranges in the Coimbatore Forest Division, of which 14 are solar-powered. Every four days, we fill water in 44 troughs using vehicles. As percolation ponds have dried up due to lack of rainfall over the past six months, we are also replenishing them."

The division has a variety of wild animals, including tiger, leopard, elephants, gaur, spotted deer, sambar deer, sloth bear,

roaming over 700 square kilometres.

"We are closely monitoring the situation to prevent negative human-animal interactions. So far, there have been no major incidents of wild elephants straying out of forests, but we expect such movement to begin in May. Apart from water requirements for the wildlife, it will also help our staff to douse fire in case of forest fires," Prabhu said.

The DFO who took charge in the third week of February has introduced the M-STRIPES app to track patrolling in the Coimbatore division. The app has been in use in the Sathymangalam (Erode district) and Gudalur (Nilgiris) forest divisions.

"We can monitor how many kilometres and the places the field staff covered during foot patrol as we get GPS locations through the app once in 14 days. After monitoring this, we will strengthen the foot patrolling further wherever it is lacking," explained Prabhu.

Meanwhile, Valparai forest range officer G Venkatesh said they had carried out maintenance of check dams and percolation ponds in the Ulanthy forest range in Anamalai Tiger Reserve (ATR) where natural streams are fast drying and only a little water is available for wildlife. Water is being filled in the ponds to ensure continuous availability for wildlife.

"This will help the wildlife to sustain within their habitat and minimise their movement in search of water and food outside the forest area," he stated.

EXPRESS READ

NEET coaching begins for govt students

Coimbatore: The School Education Department has started coaching classes for National Eligibility-cum-Entrance Test (NEET) at five centres in Coimbatore district to prepare government school students. "We have started coaching classes at five centres in Coimbatore city, Mettupalayam, and Pollachi. Headmasters and postgraduate teachers have been deployed to conduct the NEET coaching classes. Study materials have also been distributed to the teachers. They will conduct online tests for students every Sunday for assessment," an educational officer in Coimbatore told TNIE. In all 620 government school have applied for test this year. Last year 298 students had applied. The NEET is scheduled on May 3.

Apply for UG, PG courses in BU by May 7

Coimbatore: Bharathiar University on Thursday announced that online registrations for admission to undergraduate, postgraduate and postgraduate diploma courses for the 2026-27 academic year commenced on Thursday. The details on fee, scholarship, and duration of course, hostel facilities, etc are available on the university website. The submitted online application must be downloaded from the admission portal, enclosed with the necessary documents, and sent to the concerned heads of departments, Bharathiar University, Coimbatore-641 046, on or before May 7, states a university press release. Applicants have to pay ₹400 as registration fee for each programme online. SC/ST candidates have to pay only ₹200. Separate application is needed to apply for more than one programme.

BEFORE THE DEBTS RECOVERY TRIBUNAL, COIMBATORE
District Ex-Service Centre, 2nd and 3rd Floor, 27, Travelers Bungalow Road, Coimbatore - 641018
O.A.No.855 of 2021
Punjab National Bank, Circle Sastra Centre, Door No.448-A, Dr. Nanjappa Road, Coimbatore - 641 018.

... Applicant
Vs
Ms.M. Radhika, D/o. Muthu, No.3, Subramaniapuram Road, R.S.Puram, Coimbatore - 641 002.

... Defendant
NOTICE TO THE DEFENDANT
WHEREAS the Applicant has filed the above said application on the file of the Debts Recovery Tribunal, Coimbatore against the above named Defendant for recovery of Rs.33,79,790.87 together with interest and costs. The above named defendants are required by the Tribunal to appear either in person or through his Advocate at 10.30 a.m. on 07.05.2026 failing which the matter shall be heard and decided in their absence.

K.B. Rajagopal, Advocate, Coimbatore - 41.

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RELEVANT PARTICULARS	
1 Name of corporate debtor	M/s. Sri Vinayakha Spinning Mills Private Limited
2 Date of incorporation of corporate debtor	24th June 2005
3 Authority under which corporate debtor is incorporated/registered	Registrar of Companies, Coimbatore.
4 Corporate Identity No./Limited Liability Identification No. of corporate debtor	U17111TZ2005PTC011931
5 Address of the registered office and principal office (if any) of corporate debtor	144/2 Komarapalayam Main Road, Veppadai Elanthakuttai Post, Erode, Tamil Nadu - 638 008.
6 Insolvency commencement date in respect of corporate debtor	Order no.CP(IB)/184/CHE/2025 dated 02nd April, 2026 [Order received on 08th April 2026]
7 Estimated date of closure of insolvency resolution process	29th September, 2026
8 Name and registration number of the insolvency professional acting as interim resolution professional	M/s. SPP Insolvency Professionals LLP Reg.no.IBBI/IPE-0143/IPA-1/2022-23/50033
9 Address and e-mail of the interim resolution professional, as registered with the Board	M/s. SPP Insolvency Professionals LLP, 2nd Floor, CODISSIA, G.D. Naidu Towers, Huzur Road, Coimbatore - 641 018 Ph.no: +91-94888-10404
10 Address and e-mail to be used for correspondence with the interim resolution professional	Mail to: svsmpl.ibr@gmail.com/ipeadmin@sppgroups.com
11 Last date for submission of claims	22nd April, 2026
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13 Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s.Sri Vinayakha Spinning Mills Private Limited on 02nd April, 2026. The creditors of M/s.Sri Vinayakha Spinning Mills Private Limited, are hereby called upon to submit their claims with proof on or before 22nd April, 2026 to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 09.04.2026
Place : Coimbatore

CA S Prabhu
Designated Partner and Authorized Signatory
M/s. SPP Insolvency Professionals LLP [IPE] acting as IRP of M/s. Sri Vinayakha Spinning Mills Private Limited [Under CIRP]
IBBI Reg No. IBBI/IPE-0143/IPA-1/2022-23/50033
AFANo.: AA1/50033/02/300626/20056 valid upto 30.06.2026

SALE NOTICE UNDER IBC, 2016
M/s. SAKTHI GANESH TEXTILES PRIVATE LIMITED (In Liquidation)
Reg. off: 190-A, NGN Street, New Sidhapudur, Coimbatore South, TN - 641 044
Liquidator Office : SPP Insolvency Professionals LLP
(IP Registration No: IBBI/IPE-0143/IPA-1/2022-23/50033)
Liquidator Address : 2nd Floor, CODISSIA, G.D.Naidu Towers, Huzur Road, Coimbatore - 641 018. Email : sgtpl.cirp@gmail.com / Contact No. +91 94888 10404

E-Auction
Sale of Assets under Insolvency and Bankruptcy Code, 2016
Date & Time of Auction : Wednesday 13th May 2026
from 10.30 AM to 03.30 PM.
(With unlimited extension of 5 minutes each)

Sale of assets owned by M/s. Sakthi Ganesh Textiles Private Limited (In Liquidation) forming part of Liquidation Estate by the Liquidator, appointed by the Hon'ble National Company Law Tribunal, Chennai bench vide order no: IA(IBC)(LIQ)/11(CHE)/2025 IN CP(IB)/213(CHE)/2023 dated 12th June, 2025. The sale will be done by the undersigned through the e-auction platform <https://baanknet.com>

Asset	Reserve Price	Earnest Money Amount & document submission last date on or before 11th May 2026 at 5.00 PM	Bid Increment Amount
BATCH I			
LOT 1 : Sale of Factory Land & Building (4.77 Acres) along with the Plant & Machinery, Spares, Fabrics located at 617/3, Ayeepalayam, Siruvalur, Gopichettipalayam, Erode District - 638 054. [E-Auction time for Lot 1 - 10.30 AM to 11.30 AM]	Rs. 8,67,72,000/- (INR Eight Crores Sixty-Seven Lakhs Seventy-Two Thousand only)	Rs.86,79,000/- (INR Eighty-Six Lakhs Thousand only)	Rs.5,00,000/- (INR Five Lakhs Only)
BATCH II			
LOT 2: Plant and Machinery Sale of Plant and Machinery & spares in Unit - 2 (Siruvalur) [E-Auction time for Lot 2 - 12:00 PM to 01:00 PM]	Rs. 73,07,000/- (INR Seventy-Three Lakh Seven Thousand only)	Rs. 7,31,000/- (INR Seven Lakh Thirty-one Thousand only)	Rs.1,00,000/- (INR One Lakh Only)
LOT 3: Fabrics Sale of Fabrics in Unit - 2 (Siruvalur) [E-Auction time for Lot 3 - 01:00 PM to 02:00 PM]	Rs. 1,79,13,000/- (INR One Crore Seventy-Nine Lakh Thirteen Thousand only)	Rs.17,92,000/- (INR Seventeen Lakh Ninety-Two Thousand only)	Rs.1,00,000/- (INR One Lakh Only)
LOT 4: Land & Building : Sale of Factory Land & Building Situated at 617/3, Ayeepalayam, Siruvalur, Gopi Chettipalayam, Erode District - 638 054. [E-Auction time for Lot 4 - 02.30 PM to 03.30 PM]	Rs. 6,15,52,000/- (INR Six Crore Fifteen Lakh Fifty-Two Thousand only)	Rs. 61,56,000/- (INR Sixty-One Lakh Fifty-Six Thousand only)	Rs.5,00,000/- (INR Five Lakhs Only)

Date of Inspection : All working days (from 10.00 AM to 4:00 PM) with one day prior intimation to the liquidator.
Last Date for PQ/EOI / Bid Document Submission / EMD Last Date for all Lots : 11th May 2026, 05.00 PM

Terms and Condition of the E-Auction are as under:

- E-Auction will be conducted on "AS IS WHERE IS", "AS IS WHAT IS", "WHATEVER THERE IS" and "WITHOUT RECOURSE" BASIS as such sale is without any kind of warranties and indemnities through approved service provider M/s. PSB alliances Baanknet portal <https://baanknet.com>
- The auction comprises of 4 lots. The factory assets (L & B and P & M along with Spares and Fabrics) in Unit - 2 (at Siruvalur Village) will be auctioned in Lot 1 of Batch I. If there are no bidders for Lot 1 of Batch I, the plant and machinery from Unit-2 and fabrics from Unit-2 will be separately auctioned in Lot 2 and Lot 3 of Batch II. If there are no bidders for Lot 2 of Batch II, the auction for Lot 4 of Batch II will not be conducted.
- Bids shall be submitted to Liquidator (through Baanknet Portal only) in the format prescribed. The bid form along with detailed terms & conditions of complete E-Auction process can be downloaded from the website of <https://ibbi.gov.in/en/home/psb-alliance>

Date : 9th April, 2026
Place : Coimbatore

CA S Prabhu
Designated Partner and Authorized Signatory
M/s. SPP Insolvency Professionals LLP [IPE] acting as Liquidator of M/s. Sakthi Ganesh Textiles Private Limited
AFANo.: AA1/50033/02/300626/20056 valid upto 30.06.2026

QuoteExpress **PROBLEMS ARE NOT STOP SIGNS, THEY ARE GUIDELINES** ROBERT H SCHULLER